

they have impressed through diplomatic channels on the Government of Pakistan the undesirability of the use of force and the need for a peaceful political settlement.

The U. K. Government have informed us that they are in touch with the Pakistan Government about the desirability of a peaceful political settlement.

However, we have no indication of any positive reaction from Pakistan.

(d) and (e) The Government of India have been in constant touch with foreign governments including the governments of the USSR and UK, and have impressed on them the urgency of stopping the further influx of refugees, to create conditions for their safe and early return, to stop military action and the use of force and seek a peaceful political solution with the elected representatives of the people.

Revocation of Armed Forces (Special Powers) Regulation, 1958

*321. DR. SARADISH ROY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the Nagaland Assembly's Resolution asking the Union Government to revoke the Armed Forces (Special Powers) Regulation, 1958 immediately;

(b) if so, the salient features thereof; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) The Armed Forces (Special Powers) Regulation, 1958 has been extended from the 5th April, 1969 to the 4th April, 1972 by the Armed Forces (Special Powers) Continuance Act, 1969. The Regulation confers certain powers upon officers of the Armed Forces in areas which are declared as "disturbed" by the Governor of Nagaland. After the agreement on the suspension of operations, a three mile belt along the international border of Nagaland with Burma is the only area which has continued as a "disturbed" area under the Regula-

tion. The rest of Nagaland is no longer a disturbed area, but for so long as the Regulation remains in force, any part of Nagaland can be declared as a "disturbed", area if circumstances necessitate it.

(c) The Resolution is based on a misunderstanding of the reality of situation and the need for security.

'इंडियाज चायनावार' नामक पुस्तक की सामग्री के स्रोत की जांच

*322. श्री अटल बिहारी बाजपेयी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने उस स्रोत के बारे में इस बीच जांच पूरी कर ली है, जहाँ से 'इंडियाज चायना वार' नामक पुस्तक के लेखक श्री नैविल मैक्सवेल को भारत की सुरक्षा से सम्बद्ध गुप्त और विशिष्ट जानकारी प्राप्त हुई थी ; और

(ख) यदि हां, तो उसके क्या निष्कर्ष निकले हैं ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) और (ख) केन्द्रीय अन्वेषण ब्यूरो द्वारा अभी जांच की जा रही है।

Jhuggi Deals at Chanakya Puri

*323. SHRI BISHWANATH JHUNJHUNWALA :
SHRI R. KADANAPALLI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in 'Hindustan Times' dated the 12th May, 1971 that the petty political leaders are selling plots to "jhuggi" dwellers at a price varying from Rs. 200 to Rs. 1600 depending upon the size of the plot in Chanakya Puri, New Delhi ; and

(b) whether Government have fully investigated into the matter, if so, their findings?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) Yes, Sir.

(b) As no specific instances have been brought out, Government do not contemplate investigating the matter.

Merger of Safdarjang Hospital with the All India Institute of Medical Sciences, New Delhi

*324. SHRI K. LAKKAPPA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether any decision has since been taken by Government in regard to the merger of Safdarjang Hospital with the All India Institute of Medical Sciences, New Delhi ; and

(b) if not, when a decision is likely to be taken in the matter ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) and (b) The matter is under consideration.

Reorganisation of Willingdon Hospital and Nursing Home, New Delhi

*325. SHRI C. K. CHANDRAPAN : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government are taking steps to reorganise the administration of the Willingdon Hospital and Nursing Home, New Delhi;

(b) whether the criticisms about the proposed reorganisation have been brought to the notice of Government; and

(c) if so, the decisions thereon ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) So far only certain discussions of a preliminary nature have taken place between the officers of the Directorate General of Health Services and the Willingdon Hospital regarding the following :—

(i) distribution of beds between different units;

(ii) phasing of reorganisation of the hospital by shifting beds to the newly constructed multi-storeyed 360-bed block; and

(iii) to fix priorities for the development and reorganisation of the hospital.

(b) and (c) Do not arise.

Oil Occurrence in Andhra Coastal Belt

*326 SHRI B. N. REDDY : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Oil and Natural Gas Commission had taken any steps to study the possibility of oil occurrence in the Andhra coastal belt;

(b) if so, what are those steps;

(c) whether any drilling operations had been conducted; and

(d) if so, the result thereof ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) and (b) Yes Sir. Geological and geo-physical surveys have been carried out in the Krishna-Godavari delta areas of the Andhra coastal belt. Currently seismic surveys are being carried out by Oil and Natural Gas Commission using to field parties. In the offshore extension of the Krishna-Godavari basin, reconnaissance seismic surveys were carried out by Oil Natural Gas Commission using a Soviet offshore seismic vessel.

(c) Surveys carried out so far have not revealed any drillable structure for oil and gas accumulation. Therefore, exploratory drilling operations have not been conducted so far.

(d) Does not arise.

विकासशील देशों को उनके विशेषज्ञों के देश से बाहर जाने पर मुआवजे का प्रस्ताव

*327. श्री जगन्नाथ राव जोशी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संयुक्त राष्ट्र संघ परिषद् के